

Free Railway Passes

*757. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister for RAILWAYS be pleased to lay a statement showing:

(a) the names, professions, designations and addresses of persons who have been issued free railway card passes for the Air Conditioned First and Second classes in the current year and also each of the last two years; and

(b) the expenditure incurred on their free travels?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) The lists of complimentary passes issued in the current year and also each of the last two years are being compiled and will be laid on the Table of the Sabha.

(b) Figures of expenditure in regard to the journeys performed on the basis of complimentary card passes are not maintained.

Multinational Collaborated Railway Hotels

*758. SHRI RAM VILAS PASWAN: SHRI JAGDISH TYTLER:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Indian Railways propose to set up luxury hotels with the collaboration of multinationals; and

(b) if so, the names of the places where these hotels are proposed to be set up and full details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

Non-aligned Goodwill Committee's Meeting in New Delhi

*759. SHRIMATI MOHSINA KID-WAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there are proposals to hold a meeting of non-aligned goodwill committee in Delhi in order to make renewed efforts for ending the six months old Iran-Iraq war;

(b) if so, when the meeting is likely to take place;

(c) whether, there are proposals to introduce new initiatives to resolve the problems created by U.N. sponsored initiative which found stiff opposition from Iran; and

(d) if so, the nature of fresh initiatives to be taken at this meeting in Delhi?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b) The Non-aligned Ministerial Committee in regard to Iran-Iraq war met in New Delhi from April 4 to 7, 1981.

(c) and (d) The Committee left for Baghdad on April 8; it will proceed to Tehran from there. At this stage they do not intend to present any proposals regarding the substantive issues of the conflict. Their first and foremost task would be to try and understand all the facts, intricacies and various dimensions of the problem.

Formation of Consultative Committees

*760. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have formed all the consultative committees for the Railways such as Train Time Table and Passenger Amenities and what is the number of such committees;

(b) since when the term of the last committees expired and why it has taken so long to form the new committees; and

(c) when Government will form the new committees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The consultative committees both at the zonal and divisional levels have been constituted and notified. The subsidiary committees like Times Table and Railway Users Amenities Committees which function only at the zonal levels are under formation.

(b) and (c). The term of all these committees expired on 31-3-1980. The main consultative committees have since been constituted. The subsidiary committees will be constituted shortly.

Facilities extended to casual Gangmen

*761. **SHRI A. K. ROY:** Will the Minister for RAILWAYS be pleased to state:

(a) whether it is a fact that there is a difference between the facilities extended to the casual gangmen working on open line and the same on new lines under construction;

(b) if so, the details thereof;

(c) whether the attention of Government has been drawn to the Resolution of the All India Project Conference on November 14-15, 1980 in Calcutta under the auspices of the All Indian Railwaymen's Federation; and

(d) if so, the main points of the resolution and the steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-

LIKARUN): (a) and (b). Casual Gangmen engaged on open line are granted temporary status on completion of 120 days continuous service and become entitled to regular scale of pay and other benefits granted to temporary regular Railway employees viz. educational assistance, medical facilities, provident fund and pension facilities etc. The project casual gangmen are, however, granted 1/30th of the scale of pay plus dearness allowance on completion of 6 months continuous service and are not entitled to other benefits admissible to the regular Railway employees.

(c) Yes Sir.

(d) The All India Railway Projects and Construction Casual Staff have demanded the banning of all fresh recruitment, and absorption of all the existing casual labour against regular class IV posts. There is already a restriction on fresh recruitment of casual labour except during emergencies. With a view to decasualise existing casual labour, a Committee of Additional Heads of Departments has been asked to carry out a cadre review and submit proposals for the creation of regular posts. About 12,000 posts have recently been sanctioned and proposals for sanctioning 24,000 more posts are under consideration of this Ministry.

Deaths in India

*762. **SHRI SUDHIR GIRI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of deaths in India during the period from 1979-80 to 1980-81 (upto 28th February, 1981); and

(b) the measures taken by Government to prevent the deaths in infancy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) According to in-